

ITEM NO.109

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8203/2023

NATIONAL HIGHWAY AUTHORITY OF INDIA

Appellant(s)

VERSUS

RAM RAJ & ORS.

Respondent(s)

(IA No. 98419/2022 - ADDITION / DELETION / MODIFICATION PARTIES and IA No. 98411/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 98413/2022 - EXEMPTION FROM FILING O.T. and IA No. 98412/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 8206/2023 (III-A)

(IA No. 122161/2022 - ADDITION / DELETION / MODIFICATION PARTIES and IA No. 122158/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 122159/2022 - EXEMPTION FROM FILING O.T. and IA No. 122160/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8205/2023 (III-A)

(IA No. 139009/2022 - DELETING THE NAME OF PETITIONER/RESPONDENT and IA No. 139006/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 139008/2022 - EXEMPTION FROM FILING O.T. and IA No. 139007/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8204/2023 (III-A)

(IA No. 176422/2022 - ADDITION / DELETION / MODIFICATION PARTIES and IA No. 176405/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 176412/2022 - EXEMPTION FROM FILING O.T. and IA No. 176410/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8207/2023 (III-A)

(IA No. 28378/2023 - DELETING THE NAME OF PETITIONER/RESPONDENT and IA No. 28375/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 28377/2023 - EXEMPTION FROM FILING O.T. and IA No. 28376/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8208/2023 (III-A)

(IA No. 30922/2023 - DELETING THE NAME OF PETITIONER/RESPONDENT and

IA No. 30915/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 30921/2023 - EXEMPTION FROM FILING O.T. and IA No. 30917/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-02-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR**

For Appellant(s)

**Mr. Sarvesh Kumar Dubey, Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Vanya, Adv.
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.**

For Respondent(s)

**Mrs. Shubhangi Tuli, AOR

Mr. Prithvi Pal, AOR
Mr. Sanjay Kumar Yadav, Adv.
Mr. Manoj Jain, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

As per office report dated 22.01.2024, service is awaited in some of the matters.

List the matters immediately after service is complete.

**(NIDHI AHUJA)
AR-cum-PS**

**(NIDHI WASON)
COURT MASTER (NSH)**